## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 69/241-244/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Bharat P. Raut & Ors.

V/s.

Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 241-244 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Jaimin R. Dave Advocate Respondent In For Mrs. Swati Soparkan

2. Nachiket Dave "Pefitare Nachike"

## ORDER

Learned Advocate Mr. Nachiket Dave present for Original Petitioner. Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Ms. Swati Soparkar present for Original Respondents.

At request of Learned Counsel for Petitioner.

List the matter on 22.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.